	(b)	The year-wis?	break up of	pereons against who	m cases were registered	is as under :-
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Year	Businessmen	Govt. Officials
1982	170	151
1983	295.	192
1984	287	238
n n	TOTAL: 752 .	581

(c) The value of goods seized durin? ihe raids is as under:—

Jewellery articles	Cash
Rs. 22,13,895	Rs. 1,47,86,632.55 asid also foreign exchange

Besides the above, incriminating documents have also been recovered during the Klidsjsearches.

Official Language Service

*255. SHRI VITHALRAO MADHAVRAO JADHAV: Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question 2593 given in the Rajya Sabha on 22nd March, 1984 and state:

- (a) whether all the candidates holding th© posts of Hindi Officers as on the 19th September, 1981 have since been considered for induction in the Official Language-Service;
- (b) if not, what are the reasons therefor; and
- (c) what are the reasons for delaying the induction of such officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA): (a) to (c) The initial constitution of Grade I and Grade II of the Ceniral Secretariat Official Language Service comprising the posts of Senior Hindi Officers and other higher posts has been finalised on 1-3-1985. The induction of Hindi Officers etc. in Grade Hi of the Service is still under consideration, in consultation with the Union Public Service Commission, and is likely to be finalised shortly.

National consensus for backward clase reservations

256. SHRI RAFIQUE ALAM: SHRI NAND KISHORE BHATT:

Will the Minister of HOME AFFAIRS be please^ to stile:

- (a) whether Government have recently issued directions to the state Governments to refrain from taking any unilateral steps on the issue of backward class reservations till a national consensus is evolved; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFATRS (SHRI ARIF MOHD. KHAN): (a) and

45

Decline iu foreign exchange earnings by the ITDC

- *257. SHRI PARVATHANENI UPEN-DRA: Will the PRIME MINISTER be pleaped to state:
- (a) whether foreign exchange earnings by the ITDC have declined during the last six months in comparison to that in the corresponding period last year; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING. ADMINISTRATIVE FORMS AND PUBLIC GRIEVANCES \ND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO): fa) No Sir

"(b) Does not arise.

. M

Foreign countries' involvement in spy scandal

- *25S. SHRI SATYA PRAKASH MA-LAVTYA: Will the Minister of HOME \FFAIRS be pleased to state:.
- (a) the names of the foreign countries found involved in the spy scandal in the country recently; and
- (b) what is Government's reaction in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME **AFFAIRS** (SHRIMATI RAM DULARI SINHA): [a) and (b) In the case FIR No. 41[^]. lated 17.1.1985 of P.S. Tilak Mark, New eltu in which Cootmar Narain and 17 thera have been arrested and prosecuted or offence! under the official Secrets Act, 1923 etc., ten foreign diplomats (two each)f the Embassies of France, Poland, Gar-nan Democratic Republic, three of Soviet imbassy and one Soviet official) were iden-ified for their involvement. None of hem is any more in India. ;Some of them

had left well before the bustin of espionage case, while the rest left soon afterwards.

to Questions

None of the foreign diplomats, who have figured in the investigation, has been chargedsheeted mor is it proposed to prosecute them.

राजा मान सिंह की हत्या के संबंध में केन्द्रीय जांच ब्यरी द्वारा जांच

*259, श्री प्यारे लाल खंडेलवाल : क्या गृह मंत्री यह बताने की कृपा करेंगे

- (क) क्या यह सच है कि केन्द्रीय जांच व्यूरो, जो राजस्थान के भृतपूर्व विधान संभा सदस्य राजा मानसिंह की हत्या की जांच कर रहा है दोषी पुलिस अधिकारियों और कर्ममारियों के चालान न्यायालय में प्रस्तुत नहीं कर सका क्योंकि इसको राजस्थान सरकार ने चालानी की न्यायालय में पेण हारने की अनुमति नहीं वी भी; और
- (ख) यदि हों, तो सरकार इस संबंध में और क्या निर्देश देने का विचार रखती

गृह मंत्रालय में राज्य मंत्री (श्रीमती राम बलारी सिन्हा): (क) जी नहीं, श्रीमान केन्द्र सरकार ने 15 जुल ई, 1985 को सकदमा चलाने की स्वीकृति दी और केन्द्रीय जांच व्यरों ने 18 जलाई, 1985 को न्यायालय में अभियोग-पत्न दायर किया।

(ग) प्रका नहीं उददा ।

Electronic Complex in Orissa

- *260. SHRI K VASUDEVA PANICKER: Will Ihe PRIME MINISTER be pleased to state:
- (a) whether Government propose to set up an electronic complex in Orissa; and
 - (b) if so, what' are the details thereof?'